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Title: Regarding increase in basic customs duty on chickpeas (Resolution Adopted).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, on behalf of Shri Arun Jaitley, I beg to move the following resolution;

"In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No.28/2018-Customs, dated 1st March, 2018 which seeks to increase the basic customs duty (BCD) on chickpeas, falling under tariff item 0713 20 00, of the Customs Tariff Act from 40% to 60%."

HON. SPEAKER: The question is:

"In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No.28/2018-Customs, dated 1st March, 2018 which seeks to increase the basic customs duty (BCD) on chickpeas, falling under tariff item 0713 20 00, of the Customs Tariff Act from 40% to 60%."

*The motion was adopted.*